NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCA(HC)/129/CAA/2017

NAME OF THE PETITIONER(S)

: TRIMEX INDUSTRIES PVT LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 391/394

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i) SHANKAR NARAYANAA COUNSEL FOR RESPONDENT FOR RAP PARINERS

ABISHER RAMAN

Jorde Runens

TOR HARISHANKAR

(96866 03576)

Bas.

ORDER

Counsel for the Petitioner present and submitted that the unsecured creditors have given their consent on plain papers in relation, the Transferee company. The Counsel for the Petitioner is directed to obtain Affidavits as per Section 230 (9) of the Companies Act, 2013 for passing appropriate orders. Registry is directed to place connected CPs with this Application. Put up on 31.8.2017.

1. July aprofesa.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tarig) Member (Judicial)